COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 145 of 2018 & IA NO. 690 of 2018

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Godawari Power & Ispat Limited

.... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Respondent(s) Anr.

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan

Mr. Raunak Jain

Mr. Vishrendra Tomar

Counsel for the Respondent(s) : Mr. C.K.Rai

Mr. Sachin Dubey for R-1

Mr. Apoorv Kurup Mr. A.C.Boxipatro Ms. Nidhi Mittal

Mr. Arvin Banerjee for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>05.12.2018.</u> In the meantime, interim order, if any, to continue till the next date of hearing.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson